

**IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR**

BEFORE

HON'BLE SHRI JUSTICE VIVEK AGARWAL

ON THE 24th OF JUNE, 2024

MISC. CRIMINAL CASE No. 23129 of 2024

(ASHU @ ANIKET DUBEY

Vs

THE STATE OF MADHYA PRADESH)

Appearance:

(APPLICANT BY SHRI ASEEM DIXIT - ADVOCATE)

(RESPONDENT/STATE BY SHRI SOURABH SONI - PANEL LAWYER AND

COMPLAINANT BY SHRI JAGDISH PRASAD SINGROL - ADVOCATE)

ORDER

Shri Aseem Dixit, learned counsel for the applicant, after arguing for some time, prays for withdrawal of this case.

Accordingly, the M.Cr.C. is dismissed as withdrawn.

**(VIVEK AGARWAL)
V. JUDGE**